

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 49 /2009-2014
NEW DELHI THE 18th March, 2010

Subject: Amendment of para 2.59 relating to procedure for import under the Tariff Rate Quota Scheme and para 2.59.1 relating to eligible entities for allocation of quota of HBP Vol.I, 2009-2014.

In exercise of power conferred under Paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby amends para 2.59 of the Handbook of Procedure (Vol .I) relating to procedure for import under the Tariff Rate Quota Scheme as under:

Attention is invited to Government of India, Ministry of Finance (Department of Revenue), Notification No. 21/2002-Customs dated 01.03 2002 and Notification No. 33/2010-Customs dated 12.03.2010. As per these, import of four items viz., (1) Skimmed and whole milk powder, milk food for babies etc. (0402.10 or 0402.21) and White Butter, Butter oil, Anhydrous Milk Fat (0405) (2) Maize (corn): other (1005.90) (3) Crude sunflower seed or safflower oil or fractions thereof (1512.11) and (4) Refined rape, colza or mustard oil, other (1514.19 or 1514.99) is allowed in a financial year, up to quantities as well as such concessional rates of customs duty as indicated below:

S.No	ITC Code No. & Item	Quantity of Quota	Concessional Duty
1(i)	Tariff Code No. 0402.10 or 0402.21 Skimmed and whole Milk Powder. Milk Food for babies etc.	30,000 MTs	0%
(ii)	Tariff Code No. 0405 White Butter, Butter oil, Anhydrous Milk Fat	15,000 MTs	0%
2	Tariff Code No. 1005.90 Maize (Corn): other	5,00,000 MTs	15%
3	Tariff Code No. 1512.11 Crude Sunflower seed or safflower oil or fractions thereof	150,000 MTs	50%
4	Tariff Code No.	150,000 MTs	45%

	1514.19 & 1514.99 Rape, Colza, Canola or Mustard Oil, Other (Refined)		
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Part (a) of para 2.59.1 of HBP V-I relating to eligible entities for allocation of quota is hereby amended to be read as under:

Milk Powder (Tariff Code No. 0402.10 or 0402.21) and White Butter, Butter oil, Anhydrous Milk Fat (0405): National Dairy Development Board (NDDB), State Trading Corporation (STC), National Cooperative Dairy Federation (NCDF), National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED), Minerals and Metals Trading Corporation (MMTC), Projects & Equipment Corporation of India Limited (PEC) and Spices Trading Corporation Limited (STCL).

This issues in public interest.

Sd/-
(R.S.Gujral)
Director General of Foreign Trade and
Ex Officio Special Secretary to the Govt. of India

(F.No. 01/93/180/M-67/AM04/PC2(B))